

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:928

ANSWERED ON:07.12.2004

CENTRAL ASSISTANCE FOR URBAN DEVELOPMENT SCHEMES

Mahato Shri Sunil Kumar;Rana Shri Kashi Ram

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of schemes regarding urban development sent to the Union Government by the Government of Jharkhand and Gujarat for getting central assistance during the last three years and the current year;

(b) the names of cities proposed to be developed under each of these schemes alongwith the cost likely to be incurred; and

(c) the time by which decision is likely to be taken in this regard alongwith the reasons for delay?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

(a)&(b): The projects/proposals received from Government of Jharkhand & Gujarat under various urban development schemes during the last three years and the current year are as follows:

(i) Integrated Development of Small & Medium Towns (IDSMT) - The town-wise projects proposals received from the State Governments of Jharkhand and Gujarat and project cost approved and central assistance released are given in Annexure-I.

The project cost of the proposals received for cities which are to be developed and proposed amount for first instalment of central assistance for these projects are given in Annexure-II.

(ii) Accelerated Urban Water Supply Programme (AUWSP) - During last three years no scheme was approved for the State of Jharkhand. During the current financial year 8 schemes have been forwarded by Government of Jharkhand, the details of which are given in Annexure-III. Out of the 8 schemes, 5 schemes have been technically cleared and comments have been forwarded to the State Government on the remaining three schemes for necessary modifications.

For the State of Gujarat 32 schemes were approved during last three years. During the current year 19 schemes have been forwarded by the State Government. Out of these 19 schemes, 10 schemes have been technically cleared, 8 schemes have been returned to State Government for necessary modification and one scheme is under examination. The details of these schemes are given in Annexure-IV.

(c): No time frame can be fixed as the respective State Governments have to provide matching State share, submit utilization certificates for funds released earlier and also convey the approval of the State Level Sanctioning Committee to the Central Government for enabling Central Government to release its share of assistance.

Annexures referred to in reply to Lok Sabha USQ No.928 dated 7.12.2004.

ANNEXURE-I

Proposals received and Central assistance Released during last 3 years (2001-02 to 2003-04) and during current year 2004-05 for Jharkhand & Gujarat States under IDSMT Scheme.

Sl.No.		Name of State/ Town	Year of coverage	Project Cost	(Rs. in lakhs)				Total
					2001-02	2002-03	2003-04	2004-05	
1.	2.		3.	4.	5.	6.	7.	8.	9.
JHARKHAND									
1	HAZARIBAGH		2002-03	967.55	75.00				75.00
	Sub Total			967.55	75.00				75.00
GUJARAT									

1	BARDOLI	1996-97	231.85	30.00			30.00
2	DAKOR	1998-99	104.4	32.00			32.00
3	KODINAR	2001-02	146.7	33.00			33.00
3	WANKANER	2001-02	226.74	45.00			45.00
4	LIMBDI	2001-02	215.45	45.00		45.00	90.00
5	DHANDHUKA	2001-02	219.65	45.00		45.00	90.00
6	KHEDA	2001-02	211.36	45.00		45.00	90.00
7	PRANTIJ	2001-02	212.74	45.00		45.00	90.00
8	KADI	2001-02	343.41	30.00	43.60		73.60
9	BAGASARA	2001-02	207.42	40.00	5.00	45.00	90.00
10	KHAMBHALIA	2001-02	209.75	40.00	5.00		45.00
11	MANSA	2002-03	172.32		32.00	58.00	90.00
12	BALASINOR	2002-03	211.04		45.00		45.00
13	VIJAPUR	2002-03	211.61		25.00	20.00	45.00
14	THANGADH	2002-03	219.63		45.00		45.00
16	VADNAGAR	2003-04	278.43			45.00	45.00
17	AMBAJI	1997-98	87.06			14.75	14.75
18	GANDHIDHAM	2000-01	603.04			140.00	140.00
19	KAPADWANJ	2000-01	227.01			60.00	60.00
20	JAMBUSAR	2003-04	225.76			45.00	45.00
21	KHERALU	2003-04	203.14			24.00	24.00
22	GARLYADHAR	2003-04	153.81			24.00	24.00
23	VAPI	2003-04	197.13			44.00	44.00
24	CHHOTA UDEPUR	2003-04	107.94			24.00	24.00
25	SHIHOR	2003-04	203.09			45.00	45.00
26	HALOL	2003-04	200.00			45.00	45.00
27	MANGROL	2003-04	209.86			25.00	20.00
28	JASDAN	2003-04	200.20			25.00	20.00
29	LUNAWADA	2003-04	210.95			25.00	20.00
30	RAJULA	2003-04	200.68			25.00	20.00
31	DHARI	2003-04	195.53			25.00	19.00
32	GADHADA	2003-04	201.63			25.00	20.00
33	KALOL	2003-04	88.61			10.00	11.00
34	JAMJODHPUR	2003-04	205.02			25.00	20.00
35	SALAYA	2003-04	127.75			15.00	9.00
36	THARAD	2003-04	113.70			15.00	9.00
37	TALAJA	2003-04	150.03			15.00	9.00
38	DEVGADHBARIA	2003-04	91.59			10.00	12.00
39	KUTIANA	2003-04	118.49			15.00	9.00
40	KHADBRAHMA	2003-04	98.95			15.00	8.75
41	DHARAMPUR	2003-04	103.04			15.00	9.00
42	CHANASMA	2003-04	131.31			15.00	9.00
43	TALOD	2003-04	106.43			15.00	9.00
44	UNA	1999-2000	216.04				60.00
45	UMRETH	1999-2000	216.81				60.00
48	DHOLKA	1999-2000	183.95				62.40
49	DHRANGADHRA	2000-01	336.27				102.00
50	RAJPIPLA	2004-05	219.41				45.00
51	VYARA	2004-05	229.56				45.00
52	RADHANPUR	2004-05	204.12				45.00
53	MANAVDAR	2004-05	207.00				36.85
Sub Total			9997.41	430.00	200.60	845.75	1042.00
Grand Total			10777.96	505.00	200.60	845.75	1042.00

ANNEXURE-II

I D S M T

Proposals received from State Governments of Jharkhand and Gujarat which are in pipeline for release of central assistance.

(Rupees in lakhs)

Name of State /Town	Project Cost	1st inst. of Central assistance proposed	Remarks
JHARKHAND			
1. MANGO	503.35	98.15	Appraisal Report was sent to the State Level Sanctioning Committee on 11.03.2004. Approval of the State Level Sanctioning Committee has not yet been received.
Sub Total	503.35	98.15	
1. HALVAD	126.37	24.00	All these proposals Received during 2004-05 were approved by State Level Sanctioning Committee held on 29.09.2004. However the
2. RANAVAV	102.91	24.00	
3. KARJAN	125.91	24.00	
4. JAFRABAD	109.85	24.00	

5. HARIJ	132.23	24.00	State Government have availed full central allocation of Rs. 1042.00 lakhs this year. Release of central assistance to these towns will be considered subject to availability of additional matching state share from the State Government.
6. LATHI	99.46	23.75	
7. CHALALA	100.04	24.00	
8. SONGADH	120.14	24.00	
9. ADITYANA	120.36	24.00	
10. BANTVA	102.96	24.00	
11. NAVASARI	587.82	93.50	
Sub Total	1728.05	333.25	
Grand Total	2231.4	431.40	

ANNEXURE-III

Accelerated Urban Water Supply Programme (AUWSP)

State: JHARKHAND

AS ON - 30.11.2004

A. Projects Sanctioned

(Rs. in lakhs)

Sl. No.	Name of Town	District	Population as per (1991 Census)	Sanctioned Date Mon./Yr.	Project Cost	Funds released By G.O.I.	Expenditure up to March, 2004
1	2	3	4	5	6	7	8
	NIL	NIL	NIL	NIL	NIL	NIL	

Sl. No.	Name of Town	District	Population	Project Cost	Remarks
1	Dugdha	Bokaro	15204	215.63	Examined, processed for approval.
2	Hussainabad	Daltonganj	17294	277.45	Examined, processed for approval.
3	Manoharpur	Paschim Singhbhum	9947	152.00	Examined, processed for approval.
4	Basukinath	Dumka	11988	553.77	Examined, processed for approval.
	Meru	Hazaribagh	6434	72.85	Examined, processed for approval.
			60867	1271.70	

C Schemes returned to State

Sl. No.	Name of Town	District	Population	Project Cost	Remarks
1	Galpharbari	Dhanbad	15507	330.13	Returned on 10.11.204 for modification
2	Panchet	Dhanbad	14289	238.22	Returned on 10.11.204 for modification
3	Baliarpur	Dhanbad	9513	186.03	Returned on 10.11.204 for modification
			39309	754.38	

ANNEXURE-IV

AUWSP

State: GUJARAT

A Projects Sanctioned

(Rs. in lacs)

Sl. No.	Name of Town	District	Population (1991 Census)	Sanctioned Date Mon./Yr.	Project Cost	Funds released by G.O.I.	Expenditure up to Sept., 2004
1	Damnagar	@ Amreli	13946	February, 2002	59.35		38.83
2	Lathi	Amreli	16545	February, 2002	43.20	464.34	28.56
3	Beyt	@ Jamnagar	4891	February, 2002	54.95	(2001-2002)	34.91
4	Babra	@ Amreli	14541	February, 2002	93.68	664.47	73.11
5	Santrampur	@ Panchmahal	13921	February, 2002	68.88	(2002-2003)	55.57
6	Paliyad	@ Bhavnagar	8316	February, 2002	29.25	918.08	20.92
7	Lalpur	Jamnagar	11542	July, 2002	30.28	(2003-2004)	26.09
8	Padadhari	Rajkot	7122	July, 2002	170.85		117.72
9	Chotila	@ Surendranagar	11635	August, 2002	81.84		64.83
10	Ranpur	# Ahemdabad	11786	August, 2002	43.97		41.96
11	Mandal	Ahemdabad	10217	August, 2002	77.37		80.10
12	Waghai	@ Dangs	4947	Sept., 2002	54.63		39.06
13	Bodeli	Vadodara	8621	Sept., 2002	59.38		46.63
14	Harij	Patan	16636	Oct., 2002	93.04		49.05

15	Chanasma	Patan	16214	Oct.,2002	79.67	58.97
16	Delvada	Junagarh	9120	January,2003	124.14	6.72
17	Ambaji	Banaskantha	10673	January,2003	395.81	339.60
18	Kanodar	Banaskantha	9029	January,2003	140.19	108.55
19	Chhapi	Banaskantha	5716	January,2003	106.60	73.72
20	Vinchhiya	Rajkot	9459	January,2003	44.27	37.55
21	Jetalsar	Rajkot	11309	January,2003	44.88	22.05
22	Digvijaygram	Jamnagar	8195	January,2003	118.71	7.48
23	Sikka	Jamnagar	13594	January,2003	196.03	26.34
24	Vartej	Bhavnagar	8187	January,2003	66.09	52.24
25	Shivrajpur @	Panchmahal	5133	January,2003	37.08	23.80
26	Songadh	Bhavnagar	5670	January,2003	40.84	19.89
27	Singarva	Ahemdabad	7733	February,2003	103.70	10.86
28	Talala	Junagadh	14376	February,2003	199.21	41.36
29	Nandej	Ahemdabad	6878	Dec.,2003	69.86	8.47
30	Vaso	Kheda	12199	January,2004	103.72	0.00
31	Kathlal	Kheda	14152	January,2004	98.86	0.00
32	Pali	Kheda	14902	January,2004	178.35	0.00
Total			337205	3108.68	1554.94	

@ - Scheme reported to have been commissioned by the State Govt.

- Scheme reported to have been Partially commissioned by the State Govt.

B. Schemes under Scrutiny in CPHEEO

Sl. No.	Name of Town	District	Population	Project cost	Remarks
1	Malpur	Sabarkantha	5325	79.13	Examined, processed for approval.
2	Katpar	Bhavnagar	7088	59.61	Examined, processed for approval.
3	Jafrabad	Amreli	17539	503.97	Examined, processed for approval.
4	Vansada	Navsari	9728	126.75	Examined, processed for approval.
5	Sarubujarang	Navsari	6899	55.46	Examined, processed for approval.
6	Devsar	Navsari	7626	126.20	Examined, processed for approval.
7	Umargam	Valsad	15481	31.19	Examined, processed for approval.
8	Mahuvar	Navsari	8129	66.65	Examined, processed for approval.
9	Pavijetpur	Vadodara	6466	68.80	Examined, processed for approval.
10	Umrala	Bhavnagar	9091	53.41	Examined, processed for approval.
11	Talaja	Bhavnagar	17965	321.42	Examined, comments sent on 30.11.04.
12	Gariadhar	Bhavnagar	19723	532.30	Examined, comments sent on 30.11.04.
13	Meghraj	Sabarkantha	8287	113.60	Examined, being processed for approval.
14	Becharaji	Mehsana	8177	152.75	Examined, comments sent on 30.11.04.
15	Lakhtar	Surendranagar	11139	110.00	Examined, comments sent on 30.11.04.
16	Patdi	Surendranagar	14098	314.54	Examined, comments sent on 30.11.04.
17	Kharagoda	Surendranagar	10034	222.88	Examined, comments sent on 30.11.04.
18	Tharad	Banaskantha	18053	167.80	Examined, discused with State officials. Modified DPR awaited.
19	Tankara	Rajkot	7790	61.90	Examined, discused with State officials. Modified DPR awaited.
Total			208638	3168.36	